

H.C.P.No.773 of 2020

N.KIRUBAKARAN, J.

and

P.VELMURUGAN, J.

(Order of the Court was made by **N.KIRUBAKARAN,J.**)

This Court by order dated 10.09.2020 raised certain queries to be answered by the Department of AYUSH regarding the number of posts available in each Indian system of medicine and number of posts vacant and the time required to fill up the said posts.

2.When the matter is called today, an affidavit and details have been filed by Mr.G.Karthikeyan, learned Assistant Solicitor General answering the queries raised by this Court. It is seen that the Department of Ayurveda has got 95 posts and the Department of Unani has got 25 posts in the categories viz., Advisor, Joint Advisor, Deputy Advisor, Assistant Advisor, Medical Officer, whereas, the Department of Siddha has got only 5 posts in the said categories. It is evident that number of posts allotted to the Department of Siddha are very meagre compared to other departments of AYUSH.

3.Further, in Paragraph No.4 of the affidavit, the entire hierarchy of the Department of AYUSH and the total number of doctors working in each department have been scheduled and the said table is extracted as follows:

Stream / Post	Ayurveda	Homeopathy	Unani	Siddha
Advisor	02	---	01	---
Joint Advisor / CMO (NFSG) Non-Functional Selection Grade	01	---	01	---
Deputy Advisor / SMO	01	02	---	---
Assistant Adviser / SMO	01	03	---	---
Medical Officer / Research Officer (MO/RO)	12	02	---	---
Total	17	07	02	00

From the above, it is seen that even the negligible number of five posts in each category have not been filled up in the Department of Siddha. It is stated that the vacancies have to be filled by the UPSC and in this regard, a proposal has been sent to UPSC on 17.07.2019 and recruitment

process would be carried out by them.

4.In view of the above, this Court, *Suo Motu*, impleads "**Union Public Service Commission, Dholpur House, Shahjahan Road, New Delhi - 110069**". Mr.V.Chandrasekar, learned Standing Counsel takes notice on behalf of the newly impleaded respondent and shall file an affidavit as to when examination will be conducted and recruitment process will be over for appointment of posts viz., Advisor, Joint Advisor, Deputy Advisor, Assistant Advisor, Medical Officer, not only in the Department of Siddha, but also in other Departments of AYUSH.

5.Further, in Paragraph No.4 of the affidavit, the entire hierarchy of the Department of AYUSH and the total number of doctors working in each department have been given. However, the total number of posts available in each category of each Indian system has not been given. Hence, the learned Assistant Solicitor General is directed to give the total number of posts available under each category in each Indian system and the number of vacant posts to be filled up, by way of an affidavit.

6.It is also stated in the floor of parliament that 'Kabasurakudineer' is found to be an effective treatment for Covid-19. When that is so, 'Kabasurakudineer' should be popularised and should be made available throughout the Country so that all the people living in every part of India could be benefited out of Siddha medicine viz., 'Kabasurakudineer' which is the effective treatment for Covid-19.

7.Though it is stated that the Department of Siddha is only popular in Tamil Nadu, Kerala and in some other States, it is the duty of the Central Ministry of AYUSH to popularise every Indian system of medicine including Siddha in all the States. It is incumbent on the Ministry of AYUSH to open at least one hospital for each system in every State and instructions shall also be obtained by the learned Assistant Solicitor General in this regard.

8.Post the matter on 01.10.2020 under the caption "For Orders".

(N.K.K.,J.) (P.V.,J.)
24.09.2020

ay

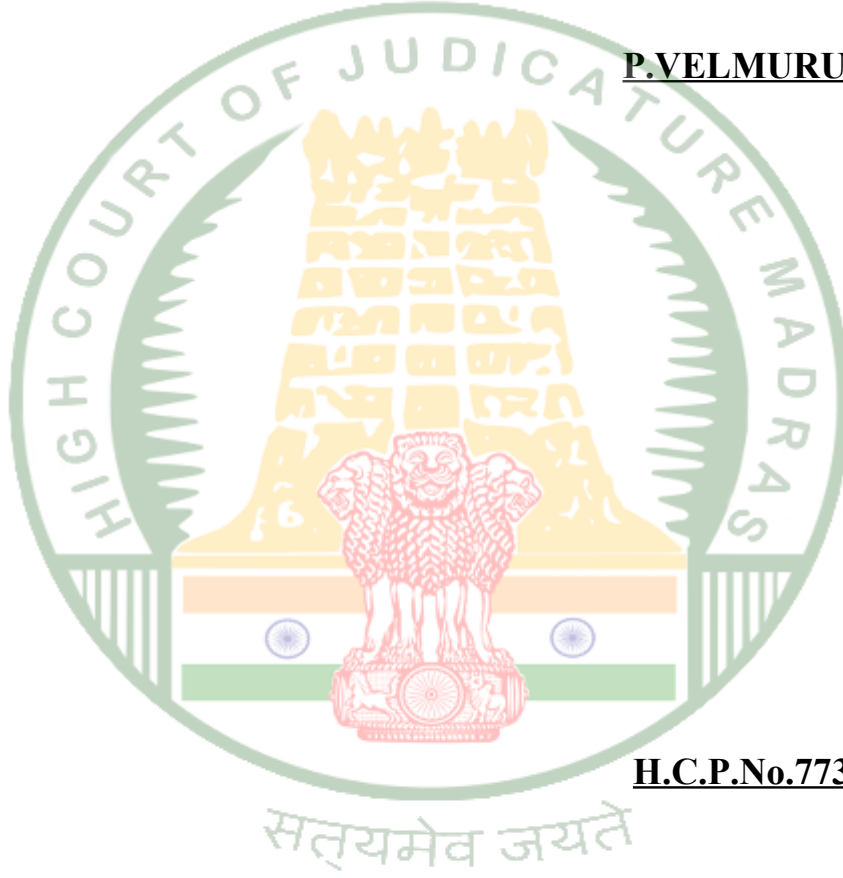
Note: Registry is directed to carry out necessary amendments in the cause title and print the name of Mr.V.Chandrasekar for UPSC.

N.KIRUBAKARAN, J.

and

P.VELMURUGAN, J.

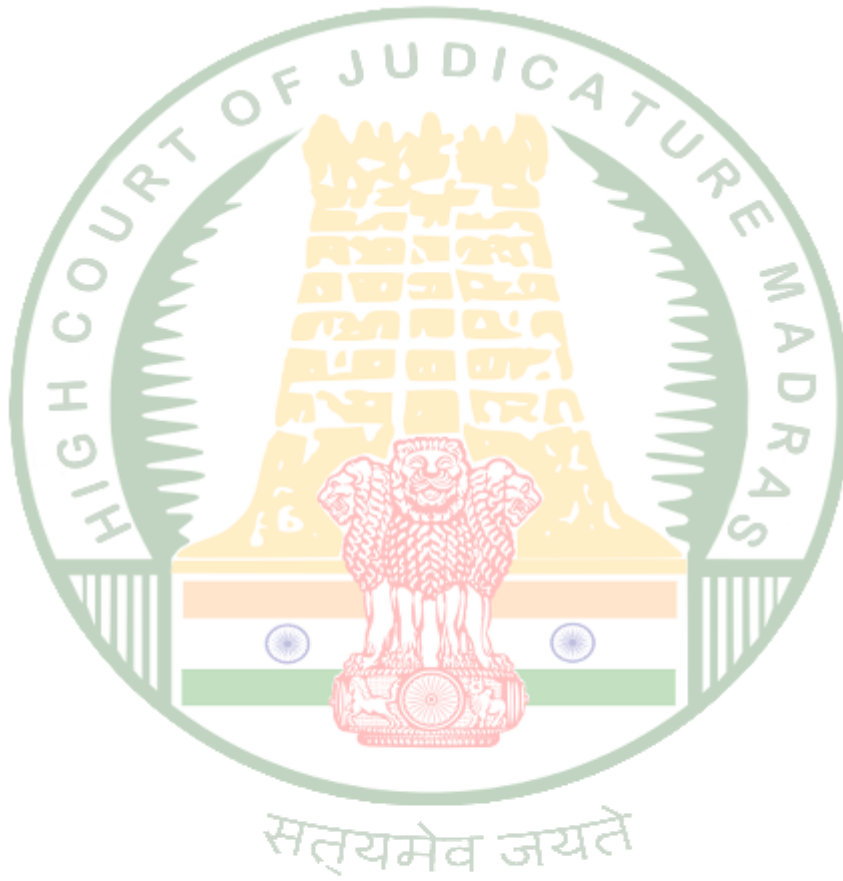
ay



H.C.P.No.773 of 2020

WEB COPY

Dated:24.09.2020



WEB COPY